

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 68/252/HDB/2017
NAME OF THE COMPANY	Nimmagadda Surya Teja Farms Pvt Ltd
NAME OF THE PETITIONER(S)	Nimmagadda Surya Teja Farms Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. MADHUSUDAN	CA	madhusud@ca@gmail.com	
		9246585998	M. Madhusudan

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
रमेश चन्द्र मिश्रा/ RAMESH CHANDRA MISHRA			
कंपनी पंजीयक/ Registrar of Companies, हैदराबाद और प्रदेश और तेलंगाना Hyderabad For Andhra Pradesh And Telangana			

Heard Shri M. Madhusudan, Learned CA for the Applicant.

CA disposed by separate orders.

Member (J)

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